

**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing



T.A. No.62/7979/2020

Wednesday, this the 16th day of December, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

1. Mukhtar Ahmad Jallu Aged 56 years Son of Late Ghulam Qadir Jallu, Resident of Hyderpora, Srinagar.

.....Applicant

By Advocate: Mr. M.Y. Bhat

Versus

1. State of Jammu and Kashmir through Chief Secretary to Government of J&K Civil Secretariat, Srinagar/Jammu.
2. Selection Committee Constituted by Govt for the post of Secretary and Chairman J&K School Education Board, through Secretary School Education Department, Srinagar.
3. Commissioner cum Secretary to Government Higher Education Department, Civil Secretariat Srinagar/Jammu.
4. Principal Secretary to Government Home Department Civil Secretariat, Srinagar/Jammu.

.....Respondents

(By Advocate: Mr. Rajesh Thapa, D.A.G.

O R D E R (ORAL)

Hon'ble Mr. Anand Mathur, Member (A)

Learned counsel for applicant submits that this T.A. has now become infructuous.

In view of the submission of learned counsel for applicant, the T.A. is dismissed on ground of having become infructuous.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Mks/-

